



A1- 83064 / 2019

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**THE HIGH COURT OF KERALA**

Kochi : 682 031

Date : 11.10.2019

**NOTICE**

There will be a Full Court Sitting in the Chief Justice's Court at 10.15 a.m. on Monday, 14<sup>th</sup> October, 2019 to welcome the Honourable Chief Justice Mr.Justice S. Mani Kumar.

The Advocate-General, the President of the Kerala High Court Advocates' Association and the Honourable Mr.Justice C.K.Abdul Rehim will speak on the occasion. The Honourable the Chief Justice will reply.

All the members of the Bar and the staff of the High Court are requested to be present.

Regular sittings of the Court will commence at 11.30 a.m.

(By Order)

A.V.Pradeepkumar  
Registrar (Recruitment & Computerisation)  
(Registrar General in charge)

To

- The Advocate-General, Ernakulam.  
The Director General of Prosecutions & the State Public Prosecutor,  
Ernakulam.
- The Additional Advocate-General, Ernakulam (2)  
The Additional Director General of Prosecutions, Ernakulam  
The President, Kerala High Court Advocates' Association, Ernakulam  
The Vice-Presidents, Kerala High Court Advocates' Association,  
Ernakulam.
- The State Attorney, Advocate-General's Office, Ernakulam.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates'  
Association, Ernakulam.
- The Secretary, Indian Law Institute, Kerala, Ernakulam  
The Senior Standing Counsel, Government of India (Taxes),  
Ernakulam.
- The Assistant Solicitor General of India, Ernakulam.  
The Chairman, Bar Council, Ernakulam.  
The President, Kerala Federation of Women Lawyers, Ernakulam.

p.t.o.

